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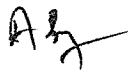
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29/07/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS
UNDER SECTION : SEC 60 OF IBC

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
|-------|-------------------|----------------|-----------|

| | | | |
|----|------------------------------|--------------------------|---|
| 1) | J. SATHIYANARAYANAN | Counsel for Applicant |  |
| 2) | S. SATISH | Counsel for R2 |  |
| 3) | A. SANTHANA SINATHANATHAN | Counsel for R1, 3, 8 & 4 |  |

ORDER.

At request of the parties, list this matter on 05.08.2019.

sd
[S. VIJAYARAGHAVAN]
Member (Technical)

sd
[B.S.V. PRAKASH KUMAR]
Member (Judicial)

VS